

Annexure - 1

Name of the corporate debtor: LANGLEY APPAREL INDIA PRIVATE LIMITED ; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.08.2023
 In accordance with Section 25(2) (e), IBC, 2016

List of secured financial creditors belonging to any class of creditors

Sl. No	Name of creditor	Details of claim received		Details of claim admitted							Amount of mutual dues, that may be set-off			Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

